

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 123  
CP(IB) 115 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Mercury Car Rentals Pvt Ltd

.....Applicant

V/s

Shiva Industrial Security Agency (Gujarat) Ltd

.....Respondent

**Order delivered on 21/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant :

For the IRP/RP :

For the Respondent :

**ORDER**

Pleadings are complete.

List the matter for further consideration on 20.07.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)